

e-FIR No. 002046/20

PS Madhu Vihar

06.05.2020

***This is an application moved u/s 437 Cr.P.C for grant of bail to the accused Saurabh.***

Present: None.

At this stage, in continuation of the earlier order, matter would be heard on **07.05.2020 at 2:45 PM through VC.**

Digitally signed  
by AMBIKA  
SINGH  
Location:  
Shahdara District,  
Karkardooma  
Courts, Delhi  
Date: 2020.05.06  
17:06:26 +0530

**(Ambika Singh)**

Duty ACMM (Shahdara)/KKD/Delhi

06.05.2020